

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

Telephone No.24608711
Fax No.24651505

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

No.A-2/Listing/NCDRC/2020

30th September, 2020

NOTICE

1. It is notified for information of all concerned that the cases listed before the National Commission from 1st October, 2020 to 29th October, 2020, for **conventional hearing (physical court hearing)** shall remain deferred in the following manner, due to prevalence of COVID-19:

Present Date of Hearing	New Date of Hearing
01.10.2020	15.12.2020
05.10.2020	16.12.2020
06.10.2020	17.12.2020
07.10.2020	18.12.2020
08.10.2020	21.12.2020
09.10.2020	22.12.2020
12.10.2020	23.12.2020
13.10.2020	24.12.2020
14.10.2020	01.01.2021
15.10.2020	04.01.2021
16.10.2020	05.01.2021
19.10.2020	06.01.2021
20.10.2020	07.01.2021
21.10.2020	08.01.2021
22.10.2020	11.01.2021
23.10.2020	12.01.2021
26.10.2020	13.01.2021
27.10.2020	14.01.2021
28.10.2020	15.01.2021
29.10.2020	18.01.2021

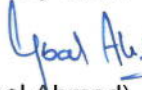
2. Matters which are already listed for hearing through Video Conferencing shall be heard through Video Conferencing.

3. The Registry of the National Commission shall continue to list the Cases for hearing through Video Conferencing in pursuance of the requests received from the



interested Ld. Counsel/Parties in terms of the National Commission's Notices dt. 2nd June, 2020, 9th June, 2020 and 26th June, 2020.

4. This issues with the approval of the Hon'ble President.

By Order

(Iqbal Ahmed)
Deputy Registrar

Copy to:

1. Sr. PPS to the Hon'ble President.
2. PS to Hon'ble Member(s) – with a request to bring the contents of the Notice to the knowledge of the Hon'ble Member(s).
3. Deputy Registrar, AR (CC), AR(Listing), AR(FA), AR(Admin.), OSDs(RP)
4. Court Masters (Non-shorthand)
6. Notice Board
7. SO (IT) – with a request to upload this Notice on the website of NCDRC.